

CC No. 26/19, CIS No. 413/19  
CBI v. M/s. Skyfisher Airways  
Ltd. & Ors.  
U/s: 120-B r/w 420/465/471 IPC  
& 13(2) r/w 13(1) (d) of PC Act

03.09.2020

The file could not be taken on 03.04.2020, which was the due date for hearing of this case, due to spread of pandemic COVID-2019, Lockdown imposed by the Govt. of India and time to time adjournment of the cases en bloc by the Hon'ble High Court of Delhi and the office of Ld. District & Sessions Judge, Rouse Avenue District Courts, New Delhi, by issuing several circulars.

The file is taken up today for hearing in pursuance of the Circular No. Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 issued from the office of Ld. District & Sessions Judge, Rouse Avenue District Courts, New Delhi by Video Conferencing through CISCO WEBEX Meetings arranged by Sh. Raj Kumar, Reader in this court as per the orders of Ld. District & Sessions Judge, RADC, New Delhi.

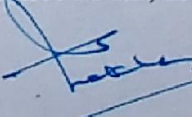
Presence:

(Through CISCO Webex Meetings App)

Sh. Amit Kumar, Ld. Public Prosecutor for CBI with IO/Inspector Manish Nawalakhe from CBI/STF/New Delhi.

The IO has submitted that he has received the information that sanction of prosecution regarding one accused has been granted by the competent authority but, has been refused for other accused, he has not received the sanction in writing from the concerned office so far; as soon as the



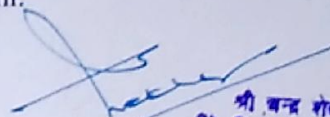
  
Page no. 1 of 2

same is received, he will file the same at the earliest in the court.

At the request of IO, put up for previous purpose on 07.10.2020.

A copy of this order is being sent through Whats App to Sh. Raj Kumar, Reader of this court with a direction to get this order uploaded on the official website of Delhi District Courts at the earliest through Computer Branch, Rouse Avenue Courts Complex, New Delhi. He is also directed to send a Whats App copy of the order to the respective counsel of the parties at the earliest. A signed hard copy of the order shall be placed on record as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.



  
श्री चन्द्र शेखर  
(CHANDRASHEKHAR) Shastri  
Special Judge, CBI-1  
Rouse Avenue Courts/ New Delhi  
03.09.2020  
Room No. 404, 4th Floor  
राऊज एवेंयू न्यायालय परिसर  
नई दिल्ली  
Rouse Avenue Court Complex  
New Delhi